

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 54/2020 & IA 1825/2019 in DFR No. 2318/2019 (IA 54/2020 - For condonation of delay in refiling the Appeal & IA 1825/2019 - For condonation of delay in filing the Appeal)	Jharkhand Bijli Vitran Nigam Ltd. VS Jharkhand State Electricity Regulatory Commission & Anr.	2318/2019 Dated 04/10/2019	14/01/2020		17/01/2020 Court - 1
2	IA 2189/2019 in DFR No. 2416/2019 (IA 2189/2019 - For condonation of delay in filing the Appeal)	Godawari Green Energy Limited VS Rajasthan Electricity Regulatory Commission & Ors.	2416/2019 Dated 11/12/2019	14/01/2020		17/01/2020 Court - 2